

National Green Tribunal, Eastern Zone Bench
Finance Centre, 3rd Floor
New Town, Kolkata-700161

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 318

Date: 04.07.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **06.07.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Execution Application No. 02/2017/EZ	Sanatan Das & Anr Vs. State of west Bengal & Ors	05.08.2020
2	O.A. No 83/2017/EZ	Saikhowa Sadiya Min Samabai Samity Ltd Vs Union of India & Others	05.08.2020
3	O.A. No.84/2017/EZ	Dibrugarh Fishery Co-Operative Society Ltd Vs Union of India & Others	05.08.2020
4	R.A.No.01/2018/EZ In 84/2017/EZ	PCB Assam Vs Dibrugarh Fishery Co-Operative Society Ltd	05.08.2020
5	R.A.No.02/2018/EZ In 84/2017/EZ	PCB Assam Vs Saikhowa Sadiya Sadiya Min Samabai Samiti Ltd	05.08.2020
6	O.A. No.185/2017/EZ	Atikul Laskar Vs State of W.B.& Others	05.08.2020
7	O.A. No .125/2017/EZ	Sunil Mondal Vs West Bengal PCB & Others	05.08.2020

By order

Subhayan Banerjee

Registrar

Registrar
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

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2. Secretary, NGT, EZB, Bar Association
3. Judicial Section
4. Notice Board
5. NGT Website
6. Concerned file

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Finance Centre, 3rd Floor
New Town, Kolkata-700161**

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 319

Date: 04.07.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018 and with the approval of the Hon'ble Judicial Member, it is hereby notified for information of all concerned that cases listed on **07.07.2020** stands rescheduled as mentioned below.

Sr. No.	Case No.	Parties	Rescheduled to
1	Appeal no. 06/2017/EZ	Andman Chamber of Commerce & Industry & Ors. Vs. The Andman & Nicobar Administration & ors.	06.08.2020
2	Appeal no. 09/2017/EZ	Hootel Sentinel & Ors. Vs. The Andman & Nicobar Administration & ors.	06.08.2020

By order

Surbhayan Banerjee

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04.07.2020

No. 01/06/2014/NGT/EZB) / Kolkata / Office Order / 326

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **08.07.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A. No .152/2017/EZ	Legal Aid Services-West Bengal Vs. Union of India & Ors.	07.08.2020
2	O.A.No.15/2018/EZ	Bamshi Badan Kundu Vs The State of W.B. & Others	07.08.2020
3	R.A.23/2017/EZ in O.A.136/2015/EZ & M.A.320/2017/EZ	Deptt. Of Tourism, Govt . Of West Bengal Vs Subhas Datta & Ors	07.08.2020

By Order

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